

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-1-SECTION-1)

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE**

PUBLIC NOTICE NO. 53(RE-2001)/1997-2002
NEW DELHI : DATED : 01/02/2001.

Attention is invited to Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended and Paragraphs 7.8 and 7.10 of the Handbook of Procedures, Vol.1, 1997-2002, as amended and also to the Handbook of Procedures, Vol.2, 1997-2002, as amended from time to time.

2. In exercise of the powers conferred under Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended, the Director General of Foreign Trade hereby makes the following amendments/modifications and additions in the Handbook of Procedures, Vol.2, 1997-2002, as amended.
3. In the statement of Standard Input Output Norms as contained in the Handbook of Procedures, Vol.2, 1997-2002, as amended, amendments/ corrections at appropriate places as mentioned in Annexure "A" to this Public Notice shall be made.
4. In the statement of Standard Input Output Norms, following additions shall be made at appropriate places as mentioned below:-

CHEMICALS AND ALLIED PRODUCTS

After the existing entry at Sl.No.A-2525, the new entries from Sl.No.A-2526 to A-2537 shall be added as per Annexure "B" to this Public Notice.

ELECTRONICS PRODUCTS

After the existing entry at Sl.No.B-227, the new entries from Sl.No.B-228 to B-230 shall be added as per Annexure "C" to this Public Notice.

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ENGINEERING PRODUCTS

After the existing entry at Sl.No.C-1582, the new entries from Sl.No.C-1583 to C-1592 shall be added as per Annexure "D" to this Public Notice.

FOOD PRODUCTS

After the existing entry at Sl.No.E-93, the new entry Sl.No.E-94 shall be added as per Annexure "E" to this Public Notice.

PLASTIC PRODUCTS

After the existing entry at Sl.No.H-435, the new entries Sl. Nos. H-436 to H-437 shall be added as per Annexure "F" to this Public Notice.

5. This issues in public interest.

Sd/-
(P. HOTA)
ADDL. SECY. TO THE GOVERNMENT OF INDIA

(H. C. AZAD)
DY. DIRECTOR GENERAL OF FOREIGN TRADE
FOR DIRECTOR GENERAL OF FOREIGN TRADE

-:3:-

Annexure “A” to the
Public Notice No.53
Dated: 01/02/2001

AMENDMENTS/CORRECTIONS

Sl. No.	Page No.	Reference	Amendments/Corrections
1	2	3	4
1.	37	<u>Chemicals & Allied Products</u> Sl.No.A187	The description of export item shall be amended to read as under:-

			“DICMIC Chloride 3-(2,6-Dichlorophenyl-5-Methyl, Isoxazole-4-Carbonyl Chloride”.
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2.	169	<u>Chemicals & Allied Products</u> Sl.No.A1360	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A 1360	Hexa Methyl Disilazane	1 kg	1. Hexa Methyl Disilazane 2. Dimethyl Dichloro silane OR Trimethyl Chlorosilane (TMCS)	1.49 kg 1.309 kg 1.60 kg

3.	209	<u>Chemicals & Allied Products</u> Sl.No.A1674	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A1674	Rubber stopper/ Rubber Disc of various sizes, Colours & Shapes/ Designs,	1 kg	1. Butyl/ Bromobutyl/ Chlorobutyl/ Chloroprene Rubber	0.79 kg

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	made of Butyl/		2. Rubber Accelerator	0.03 kg	
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	Bromobutyl/ Chlorobutyl/ Chloroprene Rubber		Alkyl Disulphide Methylene Tetrasulfide 3. Zinc Oxide Magnesium Oxide Light 4. Low Molecular Polythelene	Phenol Dipenta Thivram 0.04 kg 0.012 kg
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4.	255	<u>Chemicals & Allied Products</u> Sl.No.A1896	In the description of import item at Sl. No. 1 the following alternative item (with quantity) shall be added:- “OR Antimony Trioxide - 0.780 kg”.
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5.	265	<u>Chemicals & Allied Products</u> Sl.No.A1981	1. The description of export item shall be amended to read as under:- “Potassium G First Crystal/ Pencillin V Potassium BP/USP/ISP”. 2. The description of import item at Sl. No. 5 (with quantity) shall be amended to read as under:- “5. Potassium Phenylm - 0.40 kg Acetate/Phenyl Acetic Acid/Phenoxy Acetic Acid”.
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6.	269	<u>Chemicals & Allied Products</u> Sl.No.A2016	The norm covered by this entry shall be deleted.
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7.	272	<u>Chemicals & Allied Products</u>	The norm covered by this entry shall be substituted by the following:-
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	Sl.No.A2034	
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2034	Dry Choline Chloride 75% Aquous (Animal Feed Supplement)	1 kg	1 Ethylene Oxide OR Naphtha OR Ethylene	0.251 kg 0.492 kg 0.163 kg

-:5:-

			2. Trimethyl Amine OR (i) Methanol (ii) Ammonia Anhydrous	0.337 kg 0.577 kg 0.102 kg
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8.	272	<u>Chemicals & Allied Products</u> Sl.No.A2035	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2035	Dry Choline Chloride 60% Cereal Base	1 kg	1 Ethylene Oxide OR Naphtha OR Ethylene 2. Trimethyl Amine OR (i) Methanol (ii) Ammonia Anhydrous	0.203 kg 0.398 kg 0.132 kg 0.272 kg 0.466 kg 0.082 kg

9.	297	<u>Chemicals & Allied Products</u> Sl.No.A2217	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2217	Choline Di-Chloro (2-Dichloroethyl) Trimethyl Ammonium Chloride	1 kg	1 Ethylene Dichloride 2. Trimethyl Amine OR (i) Methanol (ii) Ammonia Anhydrous	0.660 kg 0.393 kg 0.673 kg 0.119 kg

-:6:-

10.	318	<u>Chemicals & Allied Products</u> Sl.No.A2373	The description of import items at Sl. Nos. 2 & 3 (with quantity) shall be amended to read as under:- 2. “2,5 Dihydroxy-2-Methyl-3-Mercapto-5-Oxo-6-Hydroxy-1,2,4 Triazene OR 2-Methyl-6-Hydroxy-5-Oxo-3-Thiol-1,2,4 Triazene 3. BF3 Gas - 0.36 kg OR BF Etherate - 1.33 kg”.
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11.	23	<u>Chemicals & Allied Products</u> Sl.No.A2509 (Introduced vide Public Notice No. 42 dated: 01/12/2000)	The description of export item shall be amended to read as under:- “Rubella Vaccine Live B.P. (Lyophilised/Rubella Vaccine Live, Attenuated (Freeze-Dried) Single Dose with Sterile water for Injection”.
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12.	24	<u>Chemicals & Allied Products</u> Sl.No.A2510 (Introduced vide Public Notice No. 42 dated: 01/12/2000)	The description of export item shall be amended to read as under:- “Measles, Mumps & Rubella Vaccine Live, Attenuated (Freeze-Dried) Single Dose with Sterile water for Injection”.
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13.	25	<u>Chemicals & Allied Products</u> Sl.No.A2511 (Introduced vide Public Notice No. 42 dated: 01/12/2000)	The description of export item shall be amended to read as under:- “Measles & Rubella Virus Vaccine Live USP, (Lyophilised)/ Measles & Rubella Vaccine Live Attenuated (Freeze-Dried) 10 doses with Sterile water for Injection”.
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14.	26	<u>Chemicals & Allied Products</u>	1. The description of export item shall be amended to read as under:-
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		Sl.No.A2512 (Introduced vide Public Notice No. 42 dated: 01/12/2000)	“Measles and Rubella Virus Vaccine Live USP, (Lyophilised)/Measles & Rubella Vaccine Live Attenuated (Freeze-Dried) 2 Doses with Sterile water for Injection”. 2. The quantity of export item shall be corrected to read as under:- “5,00,000 vials instead of 1,00,000 vials”
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15.	27	<u>Chemicals & Allied Products</u> Sl.No.A2513 (Introduced vide Public Notice No. 42 dated: 01/12/2000)	The description of export item shall be amended to read as under:- “Rubella Vaccine Live B.P. (Lyophilised/Rubella Vaccine Live, Attenuated (Freeze-Dried) 10 Doses with Sterile water for injection”.
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16.	327-329	<u>Electronics Products</u> <u>Sl. No. B-7</u>	1. The description of the import item 1(a) (without any change in quantity) shall be amended to read as under:- “1(a)Electrogalvanised CRCA Steel Sheet/ Strips”. 2. The description of the import item 9(a) (without any change in quantity) shall be amended to read as under:- “9(a)Electrogalvanised Plain Washer (set of 5 pcs)”. 3. The quantity (in measurement) of import items at Sl. Nos. 1(b), 4(a), (b)& (c), 13(a)& (b), 17(c), 18(a) & (b) shall be corrected to read as under:- <table><tr><td>“1(b). Brass Strips</td><td>-</td><td>0.25 kgs</td></tr><tr><td>OR 4(a). Polychloroprene Rubber</td><td>-</td><td>0.200 kgs.</td></tr></table>	“1(b). Brass Strips	-	0.25 kgs	OR 4(a). Polychloroprene Rubber	-	0.200 kgs.
“1(b). Brass Strips	-	0.25 kgs							
OR 4(a). Polychloroprene Rubber	-	0.200 kgs.							

			OR 4(b).Polychloroprene Rubber - 0.150 kgs.
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		-	OR 4(c).Polychloroprene Rubber - 0.150 kgs.
			13(a).Acetal Co-Polymer - 0.35 kgs
			13(b).P.B. Sheet/Strips - 0.70 kgs
			17(c).Polythene Powder/ bag - 0.400 kgs
			18(a).Trichloro Ethylene - 0.200 kgs
			18(b).Isopropyl Alcohol - 0.10 kgs

17.	405	<u>Electronics Product</u> Sl.No.B-178	In the description of import items of (b) the following word shall be corrected to read as under:- “Inductor” instead of “Indusctor”.
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18.	405	<u>Electronics Product</u> Sl.No.B-179	In the description of import items (c) the following word shall be corrected to read as under:- “Potentimeters, Fuses” instead of “Potentiometers and Fuses” and “Buzzer, Ferrites” instead of “Buzzers & Ferrites ”.
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19.	406	<u>Electronics Product</u> Sl.No.B-197	In the description of import items of (h) the following word shall be corrected to read as under:-
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			“Switches, Solenoids” instead of “Switches and solenoids”.
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20.	407	<u>Electronics Product</u> Sl.No.B-207	In the description of import items of (r) the following word shall be corrected to read as under:- “Solder Paste/ Solder Wire/ Solder Rod/ Stick/ Bar” instead of “Solders”.
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21.	483	<u>Engineering Product</u> Sl.No.C313	After the import item at Sl. No. 1 the following alternative item shall be added:- “OR Copper Tube - 1.03 kg/kg content in the export product”.
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22.	534-535	<u>Engineering Product</u> Sl.No.C483	The norm covered by this entry shall be substituted the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
C483	Gas based direct reduced iron (Hot Briquetted Iron/ Sponge Iron)	1000 kgs	1. Calibrated Iron Ore and Iron Ore Pellets 2(a)Natural Gas/LNG 2(b)Propane	1500 kg 290 SCM/ 213 kg respectively Upto 20% within the total quantity of Natural gas/LNG

OR 2(b) Naphtha	Upto 5% within the total quantity of Natural Gas/LNG
OR 2(i) Natural Gas/LNG	180 SCM/ 132 kg respectively 91 kg
2(ii) LPG	
OR 2(ii)Furnace Oil/ Naphtha	108 kg
3. Misc.Items consisting of :	Upto 4% of the FOB value of exports.
(a) Reformer Catalyst (Alumina Magnesia based Nickel Catalyst),	

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(b) Briquetting Moulds & High temperature Grease (only for those having Briquetting facilities),
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| | | | <p>(c) Refractories (80% Alumina Bricks and Castables,</p> <p>(d) Dead Burnt Magnesite (Magnesium Oxide 87% and above), Zinc Oxide, Pota-ssium Carbonate, Glycine, Vanadium Pentoxide, Diatha-nolamine, resin, Tri-sodium Phos-phate, Water Treat-ment Chemicals</p> <p>(e) Nickel-Chromium based reformer tubes</p> <p>(f) Nickel-Chromium based Heat recovery tube Bundles</p> | |
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At the end of this SION entry the existing Foot Notes No.1 & 2 shall be replaced by the following:-

Note-1. Quantum of Iron Ore Pellets under S.No. 1 shall be limited to 70% of the total permitted quantity.

Note-2:- General note No. 7 shall not apply in respect of Furnace Oil in S.No. 2(ii) since it is a process necessity.

Note-3:- Import of LNG, Propane, Naphtha, LPG and Furnace Oil at S. No. 2 shall be allowed to only such Gas based direct reduced iron producers who has installed facilities to use these fuels.

Note-4:- items at S.No. 3(d) shall be allowed only to Gas based DRI producers following HYL-III technology.

23.	535	<u>Engineering Product</u> Sl.No.C484	The norm covered by this entry shall be deleted.
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24.	541- 543	<u>Engineering Product</u> Sl.No.C506	1. After the import item at Sl. No. 2 (without any change in quantity) shall be amended to read as under:- “2(a) Non alloy Steel - 360 kg”. Melting Scrap/ Direct Reduced Iron (HBI/Sponge Iron) 2. Quantity of import item at Sl. No. 2(c) shall be amended to read as under:- “610 kg” 3. The description of import item at Sl. No. 3(ii)(h) (without any change in quantity) shall be amended to read as under:- “Submerged Tuyers/ Oxygen lance pipe/ Oxygen Supersonic lance/tip”. 4. At the end of this entry after the Note No. 2, the following foot note shall be added:- “Note No.3:- Import of Direct Reduced Iron shall be limited to 10% of total metallic input of 360 kg. mentioned at item 2(a)”.
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25.	553-555	<u>Engineering Product</u> Sl.No.C515	1. The description of import item at Sl. No. 1(a) (with change in quantity) shall be amended to read as under:- “1(a) Non alloy Steel - 360 kg”. Melting Scrap/ Direct Reduced Iron (HBI/Sponge Iron) 2. Quantity of import item at Sl. No. 1(c) shall be amended to read as under:- “610 kg” 3. The description of import item at Sl. No. 3(viii) (without any change in quantity) shall be amended to read as under:- “Submerged Tuyers/ Oxygen lance pipe/ Oxygen Supersonic lance/tip”. 4. At the end of this entry after the Note No. 2, the following foot note shall be added:- “Note No.3:- Import of Direct Reduced Iron shall be limited to 10% of total metallic input of 360 kg.”.
26.	556-558	<u>Engineering Product</u> Sl.No.C517	1. The description of import item at Sl. No. 1(i) (without any change in quantity) shall

			be amended to read as under:- “1(i). Non alloy Steel - 360 kg”. Melting Scrap/ Direct Reduced Iron (HBI/Sponge Iron) 2. Quantity of import item at Sl. No. 1(iii) shall be amended to read as under:- “610 kg”
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		-	3. The description of import item at Sl. No. 2(v) (without any change in quantity) shall be amended to read as under:- “Other Ferro Alloy(s) (including charge nickel/nickel oxide sinter/charge chrome/ferro vanadium/ferro molybdenum) provided the alloying element(s) are actually present in the export product”. 4. The description of import item at Sl. No. 3(j) (without any change in quantity) shall be amended to read as under:- “Oxygen lance pipe/Oxygen Supersonic lance/tip”.
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			5. At the end of this entry after the Note No. 3, the following foot note shall be added:- “Note No.4:- Import of Direct Reduced Iron shall be limited to 10% of total metallic input of 360 kg.”.
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27.	602	<u>Engineering Product</u> Sl.No.C794	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
C794	Seamless Stainless Steel Tubes(Hot finished)	1 MT	1. Stainless Steel Bars/ Billets/ Blooms 2. Band Saw Blades 3. Glass Powder 4. Billet radiusing inserts 5. BTA Heads	1.50 MT } } } }4% of the }FOB value }of exports } } } }

-:14:-

28.	610	<u>Engineering Product</u> Sl.No.C853	After the import item at Sl. No. 1 the following (with quantity) shall be added:- “OR M.S. Wire - 1.08 kg”.
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29.	617	<u>Engineering Product</u> Sl.No.C888	1. The description of export item shall be amended to read as under:- “Stainless Steel Washers of different grades”. 2. The description of import at Sl. No. 1 (with quantity) shall be amended to read as under:- “1. Stainless Steel Coils/ - 1.50 kg”. Sheets/Sheet cuttings/ Strips – both prime and seconds of relevant grade
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30.	617	<u>Engineering Product</u> Sl.No.C889	The norm covered by this entry shall be deleted.
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31.	695	<u>Engineering Product</u> Sl.No.C1198	1. The description of export item shall be amended to read as under:- “Nickel Wire and/or Strip” 2. The description of import item (with quantity) shall be amended to read as under:- “1. Nickel Cathode and/or - 1.03 kg”. Nickel Pellet
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32.	721	<u>Engineering Product</u> Sl.No.C1347	At the end of this entry the following Note shall be added:- “Note: Import item shall be allowed with prior import condition”.
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33.	896-897	<u>Plastics Product</u> Sl.No.H-194	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
H-194	Plastic Shaving/ Household brushes/ Street Brooms	1 kg	1. Relevant Nylon/PP/ PVC Monofilament Bristles 2. Relevant Polymers like ABS Granules/ PP Granules/HIPS Granules 3. Plastic Coated MS Handle 4. Relevant Dyes	1.05 kg/kg content in the export product 1.05 kg/kg content in the export product Net to net Upto 1% of weight of polymer content (Sl.2 of import)

Note: 1. Only the relevant item as contained in the export product shall be allowed to be imported.

Note: 2. In the case of export of coloured items, relevant colour master batch shall also be allowed as an additional input at 0.01 kg/kg weight of polymer and accordingly quantity of relevant polymer at Sl. 2 shall be reduced to 1.04 kg/kg contained in the export product and

Note: 3. In case of relevant dyes are allowed then master batch shall not be included.

34.	900	<u>Plastics Product</u> Sl.No.H-215	1. The description of export item shall be amended to read as under:-
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			“Polyester Offset Plate (60-130 micron)”. 2. The description of import item at Sl. No. 1 (without any change in quantity) shall be corrected to read as under:- “1. Relevant Polyester film (50-100 Micron +/-5%)”.
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-:16:-

35.	19	<u>Sports Product</u> Sl.No.I-26 (Introduced vide Public Notice No. 36 dt. 03.10.2000)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
I-26	Football Soccer Ball made out of PVC/PU Leather cloth with butyl Bladder/Latex Bladder/PU Bladder and supported with relevant layers of polyester viscose Fabric/ Polyester Fabric and or Cotton Fabric size-5	1 No.	1. Relevant PVC leather cloth / PU leather cloth 2. Relevant Polyester viscose Fabric/ polyester fabric of relevant GSM 3. Cotton fabric of relevant GSM 4. Adhesive PU/ Rubber based solvent content 75 $\pm$ 10%/ Natural Latex (DRC 60% $\pm$ 1%)	0.23 Sq. Mtr 0.23 Sq. Mtr per relevant layer 0.23 Sq. Mtr per relevant layer 23 gms per relevant layer for per unit 1.02 Nos.

			5. Butyl Bladder/ Latex Bladder/PU Bladder (relevant)	
			6. Ink for Screen Printing	10 gms

-:17:-

36.	19	<u>Sports Product</u> Sl.No.I-27 (Introduced vide Public Notice No. 36 dt. 03.10.2000)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
I-27	Football Soccer ball made out of PVC/PU Leather cloth with butyl Bladder/Latex Bladder/PU Bladder and supported with relevant layers of polyester viscose Fabric/ Polyester	1 No.	1. Relevant PVC leather cloth / PU leather cloth 2. Relevant polyester viscose Fabric/ polyester fabric of relevant GSM 3. Cotton fabric of relevant GSM	0.20 Sq. Mtr 0.20 Sq. Mtr per relevant layer 0.20 Sq. Mtr per relevant layer

	Fabric and or Cotton Fabric size-4		4. Adhesive PU/ Rubber based solvent content 75 ± 10%/ Natural Latex (DRC 60%±1%) 5. Butyl Bladder/ Latex Bladder/ PU Bladder (relevant) 6. Ink for Screen Printing	20 gms per relevant layer for per unit 1.02 Nos. 8 gms
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-:18:-

37.	20	<u>Sports Product</u> Sl.No.I-28 (Introduced vide Public Notice No. 36 dt. 03.10.2000)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
I-28	Football Soccer Ball made out of PVC/PU Leather cloth with	1 No.	1. Relevant PVC leather cloth / PU leather cloth	0.18 Sq. Mtr

	butyl Bladder/Latex Bladder/PU Bladder and supported with relevant layers of polyester viscose Fabric/Polyester Fabric and or Cotton Fabric size-3	2. Relevant polyester viscose Fabric/ polyester fabric of relevant GSM 3. Cotton fabric of relevant GSM 4. Adhesive PU/ Rubber based solvent content 75 $\pm$ 10%/ Natural Latex (DRC 60% $\pm$ 1%) 5. Butyl Bladder/Latex Bladder/PU Bladder (relevant) 6. Ink for Screen Printing	0.18 Sq. Mtr per relevant layer 0.18 Sq. Mtr per relevant layer 18 gms per relevant layer for per unit 1.02 Nos. 6 gms
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-:19:-

38.	20	<u>Sports Product</u>	The norm covered by this entry shall be substituted by the following:-
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		Sl.No.I-29 (Introduced vide Public Notice No. 36 dt. 03.10.2000)	
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
I-29	Volley Ball made out of PVC/PU Leather cloth with Butyl Bladder/Latex Bladder/PU Bladder and supported with relevant layers of polyester viscose Fabric/Polyester Fabric and or Cotton Fabric size-4	1 No.	1. Relevant PVC leather cloth / PU leather cloth 2. Relevant polyester viscose Fabric/ polyester fabric of relevant GSM 3. Cotton fabric of relevant GSM 4. Adhesive PU/ Rubber based solvent content 75 $\pm$ 10%/ Natural Latex (DRC 60% $\pm$ 1%) 5. Butyl Bladder/ Latex Bladder/ PU Bladder (relevant) 6. Ink for Screen Printing	0.20 Sq. Mtr 0.20 Sq. Mtr per relevant layer 0.20 Sq. Mtr per relevant layer 20 gms per relevant layer for per unit 1.02 Nos. 8 gms

39.	1008	<u>Textile Product</u> Sl.No.J-257	The description of export item shall be amended to read as under:- “Boys/Girls work Shorts Size 2 to 6”.
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40.	1008	<u>Textile Product</u>	The description of export item shall be
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		Sl.No.J-258	amended to read as under:- “Boys/Girls work Shorts Size 2 to 6”.
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41.	1009	<u>Textile Product</u> Sl.No.J-259	The description of export item shall be amended to read as under:- “Boys/Girls work Shorts Size 2 to 6”.
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42.	1009	<u>Textile Product</u> Sl.No.J-260	The description of export item shall be amended to read as under:- “Boys/Girls work Shorts Size 2 to 6”.
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43.	1009	<u>Textile Product</u> Sl.No.J-261	The description of export item shall be amended to read as under:- “Boys/Girls work Shorts Size 2 to 6”.
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44.	1009	<u>Textile Product</u> Sl.No.J-262	The description of export item shall be amended to read as under:- “Boys/Girls work Shorts Size 2 to 6”.
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45.	1009	<u>Textile Product</u> Sl.No.J-263	The description of export item shall be amended to read as under:- “Boys/Girls work Shorts Size 2 to 6”.
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46.	1009	<u>Textile Product</u> Sl.No.J-264	The description of export item shall be amended to read as under:- “Boys/Girls work Shorts Size 2 to 6”.
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-:21:-

Annexure “B” to the
Public Notice No.53
Dated: 01 /02/2001

CHEMICALS AND ALLIED PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2526	Zin Stearate	1 kg	1. Zinc 2. Stearic Acid	0.111 kg 0.878 kg
A2527	Synthetic Acrylic Resin Emulsion (having solid content 59%+/- 1%)	1 kg	1. Butyl Acrylate 2. Metha Acrylic Acid 3. Potassium Persulphate	0.5768 kg 0.0116 kg 0.0027 kg
A2528	Linseed Oil Based Alkyd Resin (Long Oil Length)	1 kg	1. Linseed Oil 2. Isophthalic Acid 3. Pentaerythritol	0.810 kg 0.150 kg 0.05 kg

			4. Trimethylol Propane	-
A2529	Flush Black Base for Printing Ink (min. 47% carbon black and 30% Alkyd Resin)	1 kg	1. Carbon Black 2. Alkyd Resin 3. Varnish 4. Petroleum Hydro carbon solvent	0.470 kg 0.300 kg 0.200 kg 0.05 kg
A2530	Poly Ethylene Glycol-400 (PEG-400)	1000 kgs	1. (PEG – 200) Polyethylene Glycol 200) 2. Potassium Hydroxide 3. Acetic Acid	508.00 kgs 1.00 kg 1.00 kg
A2531	Polyvinyl Acetal Resins	1 kg	1. Polyvinyl Alcohol 2. N Buraldehyde 3. 3-Hydroxy Benmzaldehyde 4. Propylene Glycol Monomethyl Ether	0.660 kg 0.155 kg 0.396 kg 9.00 kg

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A2532	Silicon Dioxide (Fumed Silica)	1 kg	1. Metallurgical grade silica	0.600 kg
A2533	Uracil (Technical)	1 kg	1. Malic Acid	2.50 kg
A2534	PVC granulated Compound (Gasket/ Crown Cork liner Grade)	1 kg	1. PVC Resin 2. DOP Plasticiser 3. Expoxydized Soyaberan Oil	0.530 kg 0.405 kg 0.017 kg

			4. PVC Stabilzer 5. Processing Aid 6. Calcium carbide 7. Pigments 8. Antioxidant	0.028 kg 0.020 kg 0.020 kg 0.010 kg 0.020 kg
A2535	Galaxy MW 253 Layryl Alcohol 3 Mole Ethoxylate	1 kg	1. Lauryl Alcohol	0.596 kg
A2536	Galaxy MW 257 Layryl Alcohol 7 Molr Ethoxylate	1 kg	1. Lauryl Alcohol	0.392 kg
A2537	Napthol AS-ITR (5 Chloro-3-Hydroxy-2' 4' Dimethoxy-2- Naphthanilide) C.I.Azoic Coupling Component (C.I. No.37550)	1 kg	1. Bon Acid 2. 2:4 Dimethoxy-5- Chloro Aniline	0.553 kg 0.540 kg

Annexure “C” to the
Public Notice No. 53
Dated: 01 /2/2001

ELECTRONICS PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
B228	24 Fibre Unarmoured Optical Fibre Cable (Dia. 12 mm $\pm$ 1 mm)	1 km 107 kg/km $\pm$ 5%	1. Single Mode Optical Fibre 2. Polybutylene Terpthalate(PBT) 3. Polybutylene Terpthalate Master Batch 4. Coluring Ink (U.V.) 5. Thixotropic Jelly compound (Filling/ Flooding) 6. Water Blocking Tape 7. High Density Polyethelene (H.D.P.E.) 8. Aramid Yarn/ Aramid Filament Yarn (DTEX 3160/3220) 9. Water Swellable Yarn 10. F.R.P. Rod (2 mm/ 3mm/1.5mm) 11. Water Blocking RIP Cord/ Aramid RIP Cord	25.200 kms 8.300 kgs 0.170 kgs 0.250 kgs 5.740 kgs 33.600sq.mtrs 81.410 kgs 1.450 kgs 2.690 kgs 1.050 kgs 0.720 kgs

			(DTEX 1610/ 1680) Single/ 3Ply 12. Hot Foil Marking Tape White/Black.	1.050 kms
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B229	144 Fibre Unarmoured Optical Fibre Cable (Dia. 18.6mm±1mm)	1 km 265 kg/km ±5%	1. Single Mode Optical Fibre 2. Polybutylene Terphtalate(PBT) 3. Polybutylene Terphtalate Master Batch 4. Coluring Ink (U.V.) 5. Thixotropic Jelly compound (Filling/ Flooding) 6. Water Blocking Tape 7. High Density Polyethelene (H.D.P.E.) 8. Aramid Yarn/ Aramid Filament Yarn (DTEX 3160/3220) 9. Water Swellable Yarn 10. F.R.P. Rod (2 mm/ 3mm/1.5mm)	151.20 kms 49.780 kgs 1.000 kgs 1.520 kgs 34.440 kgs 60.900sq.mtrs 147.190 kgs 1.450 kgs 10.750 kgs 1.050 kgs
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			11. Water Blocking RIP Cord/ Aramid RIP Cord (DTEX 1610/ 1680) Single/ 3Ply	0.720 kgs
			12.Hot Foil Marking Tape White/Black.	1.050 kms
B230	96 Fibre Un-armoured Optical Fibre Cable (Dia.14.5mm±1mm)	1 km 164 kg/km ±5%	1. Single Mode Optical Fibre 2. Polybutylene Terphthalate(PBT) 3. Polybutylene Terphthalate Master Batch 4. Coluring Ink (U.V.) 5. Thixotropic Jelly compound (Filling/ Flooding)	100.8 kms 33.190 kgs 0.660 kgs 1.010 kgs 22.960 kgs

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			6. Water Blocking Tape	44.100sq.mtrs
			7. High Density Polyethelene (H.D.P.E.)	77.810 kgs
			8. Aramid Yarn/ Aramid Filament Yarn (DTEX 3160/3220)	2.910 kgs
			9. Water Swellable Yarn	
			10. F.R.P. Rod (2 mm/ 3mm/1.5mm)	6.050 kgs 1.050 kgs
			11. Water Blocking RIP Cord/ Aramid RIP Cord	0.720 kgs

			(DTEX 1610/ 1680) Single/ 3Ply 12.Hot Foil Marking Tape White/Black.	1.050 kms
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Annexure “D” to the
Public Notice No. 53
Dated: 01 /02/2001

ENGINEERING PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
C1583	Spring Casing for Pipe Line support	1 kg	1. MS Plate/Sheet	1.15 kg/kg content in the export product
C1584	Staples/Staples in Strips	1 kg	1. Galvanized Steel wire 1 mm to 2.1 mm dia 2. Synthetic Glue	1.05 kg 0.026 kg
C1585	CNC/NC Hydraulic Shearing Machine	1 No.	1. Geared Motor 2. Servo Motor 3. Hydraulic Pump 4. Controller for Shear 5. Hydraulic Accumulator 6. Encoder 7. Linear Motion Bearing 8. Servo Amplifier	Net to Net Net to Net Net to Net Net to Net Net to Net Net to Net Net to Net

			9. Ball Screw 10.Nuts for Ball Screws 11.Spherical Bearing 12. Thread Spindle 13. Timing Belt 14. Bush PAP 50/40 15. Timing Pulley 16. Hydraulic Seals	Net to Net Net to Net Net to Net Net to Net Net to Net Net to Net Net to Net Net to Net
Note:- The import items shall be allowed on net to net basis with accountability in the export product. The type, specifications (including part nos. if any) etc. of the components sought for import should conform to those utilized in the manufacture of the resultant product, which should be reflected in the export documents (shipping Bills) also.				

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C1586	Iron Alloy Powder made from Sponge Iron of different composition	1 kg	1. High Grade Raw ground Sponge iron 2. Copper Powder 3. Carbon Ultra Fine	1.12 kg/kg content in the export product 1 kg/kg content in the export product 1 kg/kg content in the export product 1 kg/kg content in the export product
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			4. Zinc Stearate	1 kg/kg content in the export product
			5. Nickel Powder	
C1587	CNC Hydraulic Press Brake	1 No.	1. Geared Motor 2. Servo Motor 3. Hydraulic Pump 4. Direction Control Valve 5. Prop. Direction Control Valve 6. Prop. Pressure control Valve 7. Pressure relief valve 8. Cartridge valve 9. Spherical Bearing 10. Linear Motion Bearing 11. Linear Motion Guides 12. Hydraulic Seals	Net to Net Net to Net Net to Net Net to Net Net to Net Net to Net Net to Net Net to Net Net to Net Net to Net Net to Net

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			13. Guide Shaft Bearing	Net to Net
			14. HP Line Filter	Net to Net
			15. Timing Belt	Net to Net
			16. Timing Pulley	Net to Net
			17. Linear Scales	Net to Net

			18. Servo Amplifier 19. CNC Press Brake Controller 20. Axis Control Card 21. Safety PLC 22. Expanded Module 23. Two Hand Control Box 24. Nuts of Ball Screws 25. Ball Screws 26. Guide Shaft 27. Special Elec. Connector 28. Encoder	Net to Net Net to Net Net to Net Net to Net Net to Net Net to Net Net to Net Net to Net Net to Net Net to Net Net to Net
Note:- The type, specifications (including part Nos. if any) etc. of the components sought for import should conform to those utilized in the manufacture of the resultant product, which should be reflected in the export documents (Shipping Bills) also.				
C1588	Nickel Cadmium Pocket Plate Batteries with Polypropylene Containers	1 Ampere hour (AH)	1. Nickel hydroxide Powder (95% Nickel) 2. Cadmium Hydroxide OR 2.a)Cadmium Oxide (87.25% Cadmium) b)Graphite flakes (99.62% Carbon mix) 3. C R Steel Strips/ Perforated Steel Strips (0.08 to 0.1 mm thick) 4. Lithium Hydroxide 5. Potassium Hydroxide 6. Polypropylene	8.63 gms 5.67 gms 4.725gms 0.3 gms 11.34 gms 0.88 gms 11.00 gms 5.7 gms

C1589	Dual Gauge Pre-stressed Concrete sleeper (size 2750 mm X 250 mm Based Width X 255 mm height)	1 No. (378kg)	1. High tensile Carbon Steel wire 2. Relevant Portland Cement 3. Inserts	12.2 kg 68.5 kg 6 Nos.
Note:- The import of components shall be permitted on net to net basis with accountability clause and the type, technical specifications (including part No., if any), etc., of the components sought for import should conform to those utilised in the manufacturer of the resultant product, which should be reflected in export documents (shipping bills) also.				
C1590	Siren Type WIE 0139	1 No.	1. Printed circuit board } (un-populated) } 2. Carbon Film Resistor- } a) 15 K 5% 1/4W } b) 2.2 K5% 1/4W } 3. Capacitor Polyester – } a) 0.047 uF 20% 63 V } b) 4.7 uF 20% 63 V } c) 0.47 uF 20% 63 V } 4. Transistor BC 547 } 5. Eyelet Terminal } 6. Plezo Disc 50 mm Dia } Net to net 7. Brass Insert } basis 8. Cover (Top Cap) } 9. Outer Ring } 10. Plazo Housing } 11. Base }	

			12. CSK Screw Self Tapped } 13. Screw for terminal } 14. Sticker- Model No. } } }
Note:- The import of components shall be permitted on net to net basis with accountability clause and the type, technical specifications (including part No., if any), etc., of the components sought for import should conform to those utilised in the manufacturer of the resultant product, which should be reflected in export documents (shipping bills) also.			

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C1591	Aerosol Valve	1 No.	1. Actuator/Spray Cap 2. Body 3. Stem 4. Inner Gasket 5. Outer Gasket 6. Mounting Cup 7. Polyethylene Granules	1 No. 1 No. 1 No. 1 No. 1 No. 1 No. 1.05 kg/kg content in the export product
Note: The import of components shall be permitted on net to net basis with accountability clause and the type, technical specifications (including part no., if any), etc., of the components sought for import should conform to those utilised in the manufacturer of the resultant product, which should be reflected in export documents (shipping bills) also.				
C1592	Disc Wheel Flat Base Rim	1 No.	1. Flange 2. Lock Ring 3. Valve Guard 4. Rubber Sealing Ring	1 No. 1 No. 2 Nos. 1 No.

			5. Locking Clip	1 No.
			6. Safety Pin	1 No.
			7. Lock Pin	2 Nos.
Note: The import of components shall be permitted on net to net basis with accountability clause and the type, technical specifications (including part no., if any), etc., of the components sought for import should conform to those utilised in the manufacturer of the resultant product, which should be reflected in export documents (shipping bills) also.				

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Annexure “E” to the
Public Notice No. 53
Dated: 01/02/2001

FOOD PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
E94	Pan Masala Gutka	1 kg	1. Betal Nut 2. Catechu	680 gms 90 gms

			3. Natural Essential Oil viz. Sandal Wood Oil, Geranium Oil, Mint Oil, Vetiver Oil, Patcholi Oil, Rose/Kewra Oil	15 gms
			4. Saffron	1 gm per kg of export product 15 gms
			5. Cardamom	As per packing policy
			6. LDPE Granules	

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Annexure “F” to the
Public Notice No. 53
Dated: 01/02/2001

PLASTIC PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
H436	Non - Pyrogenic Non – Toxic Sterilized Single/Double/ Triple Blood Bag 450 Ml with anti coagulant Citrate Phosphate Dextrose Adenine Solution	1 No.	1. Relevant PVC Film (Frosted/ TOTM)	1.05 sq.mtr /sq.mtr content in the export product
			2. Relevant PVC Tubings	1.05 mm content in the export product
			3. Multi Layer Film	1.05 sq.mtr/sq.mtr. content in the export product

			4. Hot Stamping Foil	1.03 sq.mtr./sq.mtr content in the export product
			5. Twist of Ports/ Snap of Ports/ Y-Site	1.03 Nos./1 No. in the export product
			6. Needle (16 gauge)	1.03 Nos/1 No. content in the export product

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			7. Dextrose (Monohydrate) 8. Craft paper	Net +2% wastage As per Packing Policy
H437	Double sided PVC Coated Polyester Fabrics (with Coating weight of 1000 Gms/Sq.mtr. and with Base Fabric weight of 217 gms) Tolerance	1 sq.mtr	1. Raw Material (a) Polyester Industrial Yarn OR (b) Unprocessed Woven Polyester fabrics OR	260 gms 1.17 sq.mtr 1.17 sq.mtr.

	+/-7.5% on the total coated fabric weight		(c) Polyester Wrap Knitted fabrics 2. PVC Resin 3. DOP/DIDP/DNIP 4. Stabilizer (Tinbase, BaZn.Ba/Ca) 5. Ranuvin P/T inuvin P 6. Pigments 7. Calcium carbonate 8. Expoxidised Soyabean Oil 9. Bonding Agent (Vulcabond-E)	570.60 gms 405.30 gms 11.58 gms 1.52 gms 19.90 gms 142.74 gms 11.58 gms 6.78 gms
Note: 1. In the case of variation in the weight of Base Fabric, the quantity of yarn imports covered under 1(a) will be arrived by adopting the following formula: i.e. $A \times B$ 217 Where A= Quantity of Polyester Yarn allowed (B) weight of base fabric in PVC coated Polyester fabric to be exported/sq.meter.				

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Note: 2. In the case of variation in coating weight, the quantity of import under item Nos. 2 to 8 will be arrived at by adopting the following formula: i.e. $C \times D$ 1000 Where C=Quantity allowed for 1000 gms. Coating weight per sq.meter	
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(D) Coating weight of PVC Coated Polyester fabric to be exported/sq.meter

Note: 3. There will be no change in the quantity of item No.9 i.e. Bonding Agent with change in the Coating weight.

Note: 4. In the case of export of “Double side PVC Coated Polyester fabricated covers/Tarpaulins/Cricket pitch covers (Tolerance of +/-7.7% on the total coated fabric weight), the quantity for all items at Sl. Nos. 1 to 9 allowed for Double side PVC Coated Polyester fabrics will be arrived by multiplying with 1.05.